

1.

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.29/(MAH)/2015
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

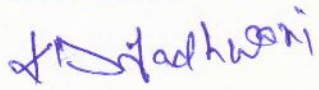


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE PARTIES: Mrs. Neha Kumar & Anr.

V/s.
M/s. NESA Radiation Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	KHUSHIRAM JASHWANT (Respondent No 1 to 3)	ADVOCATE	
②	Kedar Wagle- (for petitioner)	Advocate	
③	PRATIK R. VORA (RESPONDENT)	DIRECTOR	
4)	Sagar Kumar (For Neha Kumar) (petitioner.)	Brother	

Order

C.P. No. 29/397-398/NCLT/MAH/2015

1. Learned counsels from the side of the Respondent and Petitioner are present.
2. Pleadings are stated to be complete.
3. The Parties have stated that a settlement is expected in near future. Considering the statement made by the learned counsels the matter is adjourned.

MKS

4. The next date of hearing is 4.10.2016 as suggested by both the sides which is duly noted.

sd/-

Dated: 22.08.2016

M.K. SHRAWAT

Member (Judicial)